

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (I.B).No.181/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th July, 2017, 10.30 A.M

Name of the Company	Radico Khaitan Limited. -Versus- Ajudhia Distributors Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

① MR. ARNAB DUTTA	RADICO KHAITAN LIMITED	Chakrabarty
② MS. PRIYANKA CHAKRABORTY ADVOCATES	OPERATIONAL CREDITOR	24.7.17
③ Arun Kr. Khandelia		AKL 24/7/17

ORDER

Ld. IRP, Mr. Arun Kumar Khandelia and the Ld. Counsels for the operational creditor are present.

IRP has filed the Progress Report which shows that in the meeting of CoC, which took place on 18/07/2017, it was unanimously resolved to confirm the name of IRP to act as RP. But in the minutes it is not mentioned how many member participated in the meeting of CoC and what are their vote share.

IRP is directed to file complete details of the minutes of the CoC meeting along with attendance sheet regarding the CoC, which took place on 18/07/2017 within 2 days.

List the matter on 03/08/2017 for further order.

Sd/-
(Vijai Pratap Singh)
Member (J)